

**Submission of Research Papers in Guwahati University**

1755. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the "Indian Express" dated the 23rd January, 1995 to the effect that the Hindi research student are expected to submit their research papers, not in Hindi but in English;

(b) if so, what are the details thereof; and the reasons therefor; and

(c) what is Government's reaction thereto and the action being proposed to be taken against Guwahati University?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE): (KM. SELJA): (a) Yes, Sir.

(b) The Guwahati University has informed that all these for the Ph.D. degree to be awarded by the University are to be written in English. However, these on Assamese language and culture are allowed to be written in Assamese also. This is considered desirable as it enables teachers, scholars and students of all languages to read and understand the contents of the theses. According to the University, a Ph.D. candidates should have adequate knowledge of English to be able to write the thesis in this language.

(c) Universities are autonomous organisation established by the Acts of Parliament or the State Legislatures. All decisions on academic matters are taken by the Universities themselves in accordance with the provisions in the Acts and Statutes of these Institutions.

**Administration of Sports Authority of India**

1756. SHRI VIRENDRA KATARIA:  
DR. SANJAYA SINH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the expenditure incurred on the establishment and administration of Sports Authority of India during the last three years alongwith budgetary outlays during that period;

(b) whether it is a fact that the Sports Authority of India has not been able to achieve the purpose for which it was set up; and

(c) if so, the reasons therefor and the details of remedial steps proposed to be taken in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS & SPORTS) (SHRI MUKUL WASNIK): (a) Details of expenditure incurred on the establishment and administration of Sports Authority of India (SAI) during the last three years alongwith budgetary outlays are given below:—

(Rs. in lakhs)

Sl. No.	Year	Total Allocation of SAI	Expenditure on Establishment and Administration
1.	1991-92	4307.53	1404.11
2.	1992-93	3871.00	1469.81
3.	1993-94	4303.04	1506.85 (Prov.)